

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

It has been noticed that the staff officials are not taking care of computer hardware like Computer Systems, Printers, Additional TFTs, UPSs, VGA Cable, Splitters, Mouse, Keyboard etc provided to them by the office, as frequent complaints are being received regarding physical damage to such hardware like cuts of wires and breakage of computer hardware/items.

The computer hardware/items are very sophisticated and require utmost care in use and handling to keep them in proper working condition, thus all staff officials are directed to ensure proper cleanliness in the court rooms/branches. Since physically damaged hardware is not covered under guarantee/warranty/ annual maintenance contract, hence becomes use-less and causing financial burden on repair.

In view of the above, all staff officials are directed to take care of all computer hardware issued in their name and provided in the court/branch and prevent damage thereto. Henceforth, any damage to the computer hardware shall not be tolerated and the user/custodian officials would be liable for strict disciplinary action and recovery of cost on repair from them.


(Talwant Singh)

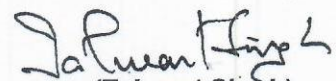
District & Sessions Judge (HQs), Delhi

Ref. No. 21549-719 /Comp./2019

Delhi, Dated the 06 APR 2019

Copy forwarded for information and necessary action to:

1. Ld. District & Sessions Judge, North West, South, South East, South West, New Delhi, West, North, Shahdara, East and North East District, Delhi/New Delhi with request to circulate the directions amongst all the officials posted within respective district.
2. Ld. District & Sessions Judge/Spl. Judge CBI PC Act, Rouse Avenue Courts, New Delhi with request to circulate the directions amongst all the officials posted within respective district.
3. Sh. Virender Kumar Bansal, Judge Family Courts/Chairman, Centralized Computer Committee, Tis Hazari Courts, Delhi.
4. The Officer In-charge (Computers), Tis Hazari, Patiala House, Karkardooma, Dwarka, Saket, Rohini and Rouse Avenue Court Complex, Delhi/New Delhi.
5. All the Judicial Officers posted within Central and West District, Tis Hazari Courts with request to convey the directions amongst all the officials posted within their kind control.
6. AO (Judicial)/Branch In-charge of all the branches functioning in Central and West District, Tis Hazari to convey the directions to the staff officials posted within respective branch.
7. AO (Judicial)/Branch In-charge (Computers), Tis Hazari, Patiala House, Karkardooma, Dwarka, Saket, Rohini and Rouse Avenue Court Complex, Delhi/New Delhi
8. PS to the undersigned.
9. Office file.


(Talwant Singh)

District & Sessions Judge (HQs), Delhi